

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
M/S GREATSHINE HOLDINGS PRIVATE LIMITED.
OPERATING IN POWER GENERATION BUSINESS.

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/s Greatshine Holdings Private Limited CIN: U40109TN2008PTC070082
2.	Address of the registered office	No.272/2A,2B,3A&3B, S.V Chatram to Wallajahbad Road, Kunnam Village, Sriperumbudur Taluk, Chennai-631604.
3.	URL of website	There is no website of Corporate Debtor (CD)
4.	Details of place where majority of fixed assets are located	As on Insolvency Commencement Date (ICD), the assets (Financial Assets) are majorly in Chennai
5.	Installed capacity of main products/ services	The company developed and commissioned a 1MW Greenfield solar photovoltaic grid connected power project at Vannankulam Village, Peraiyur, Madurai district, Tamil Nadu.
6.	Quantity and value of main products/ services sold in last financial year	As per Audited Financial Statement of FY 2019-20 there was revenue of Rs.1,98,07,920/-
7.	Number of employees/ workmen	There are 12 employees in the company.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	All documents can be sought on request from the Resolution Professional having correspondence address as under: Address: Flat 6/4, 6th Floor Ram Swathi Towers, No 5 & 7 Dr Durgabhai Deshumukh Road Raja Annamalaipuram, Chennai – 600028. E-mail: eoigratshineholdings@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	As per Section 29A and other provisions of the Insolvency & Bankruptcy Code, 2016. Available on the website of IBBI : https://ibbi.gov.in/legalframework/
10.	Last date for receipt of expression of interest	1.09.2023
11.	Date of issue of provisional list of prospective resolution applicants	11.09.2023
12.	Last date for submission of objections to provisional list	16.09.2023
13.	Process email id to submit EOI	eoigratshineholdings@gmail.com



K K BALASUBRAMANIAN
INSOLVENCY PROFESSIONAL
IP Regn.No.IBBI/IPA-001/IP/P-01544/2018-2019/12401

KK Balasubramanian
Resolution Professional
For Greatshine Holdings Private Limited
Registration Number: IBBI/IPA-001/IP/P-01544/2018-2019/12401
AFA:AA2/13002/02/130324/202678 Valid till 13.03.2024
Registered Address: B401 Ramaniyam Samarpann, 20th East Street,
Kamaraj Nagar, Thiruvanmiyur Chennai, Tamil Nadu-600041
Date: 17.08.2023
Place: Chennai